

1982 after taking into account the floods of 1980;

(d) whether it is a fact that even if the Barrage is constructed as per the 1961 agreement, the submergence will be more because of silting of river bed; and

(e) if so, the measures taken to reduce the submergence ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) According to the agreement of July 1961 between Orissa and Andhra Pradesh submergence of 106 acres of land in Orissa territory was expected from the proposed Neradi Barrage.

(b) The area coming under submergence in Orissa is indicated to be 540 acres in the March 1979 project report.

(c) According to the modified project report of July 1982, the area coming under submergence in Orissa is 1266 acres.

(d) and (e) After construction of Barrages at times agredation of river bed takes place upstream which could increase the submergence. However, whether this could have happened in the present case cannot be said as the barrage is not constructed.

The Government of Orissa and Andhra Pradesh are having consultations about the likely extent of submergence due to the proposed barrage.

**Area Converted for Non-Forest Purpose in Orissa**

10161. SHRI GIRIDHAR

GOMANGO : Will the Minister of AGRICULTURE be pleased to state :

(a) the total area converted and taken over for non-forest purpose by the Government of Orissa before the Forest (Conservation) Act 1980 and after taking permission under the said Act in Orissa in detail as below :

- (1) Irrigation projects,
- (2) Industries,
- (3) Institutions,
- (4) Transmission lines,
- (5) Telecommunications,
- (6) Roads,
- (7) Railway lines etc., and

(b) whether the total forest area covered under these developmental schemes are not less than the area covered under shifting cultivation ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : A total of 1,33,600 ha. of forest land was diverted to non-forest use in Orissa before the Forest (Conservation) Act, 1980 came into force. The details of of forest area released for different purposes after the enforcement of the Forest (Conservation) Act, 1980, are as follows :—

	Area in ha.
(1) Irrigation Projects	514.348
(2) Industries	294.29
(3) Transmission lines	165.06
(4) Telecommunications	3.58
(5) Roads	43.62
(6) Railway lines	Nil
(7) Other (Rehabilitation/ Institutions/ Defence etc.)	310.04
Total :	1330.938

(b) No, Sir.

**Foreign Sheep in ICAR Sheep Research Centres**

10162. SHRIMATI GEETA MUKHERJEE : Will the Minister of AGRICULTURE be pleased to state ;